

DIVISION BENCH **ITEM NO. 113**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No. 07/2013

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September,
2022, 2:30 pm**

NAME OF THE COMPANY	UNION OF INDIA THROUGH SFIO V/S INFORMATION TECHNOLOGY (INDIA) LTD & ORS
UNDER SECTION	388 B R/W 397/398, 401, 402, 406 & 408 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Manu Vardhana, Adv.

: *For the applicant*

Sh. Vipin Kumar Kushwaha, Adv.

: *For the respondent No. 29*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 12th December, 2022.

—Sd—

Deputy Registrar

28th September, 2022

Md. Zaid
(Stenographer)